

CENTRAL ELECTRICITY REGULATORY COMMISSION

(Legal Division)

Weekly Hearing Schedule for the month of December, 2014 (08.12.2014 to 12.12.2014)

| Date, Day & Time | Sl. No. | Petition No. | Petitioner | Subject in Brief |
|--|---------|--------------|------------|--|
| 9.12.2014 Tuesday At 10.30 A.M. Miscellaneous | 1. | 385/TDL/2014 | PSL | Application for Grant of Inter-State Trading License. |
| | 2. | 209/MP/2014 | TPL | Petition on behalf of Torrent Energy Limited ("TEL") under section 17 of the Electricity Act, 2003. |
| | 3. | 421/MP/2014 | APL | Petition under Section 17(3) read with Section 79(1) (e) of the Electricity Act 2003 for Assignment of Transmission License (No. 20/Transmission/2013/CERC) of Adani Power Limited to Adani Transmission (India) Limited. |
| | 4. | 163/MP/2012 | BPSL | Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with regulation 20 of the CERC (open access in inter-state transmission) Regulations,2008 towards unpaid unscheduled inter-change charges for the period ranging from 28.8.2005 to 31.12.2006. |
| | 5. | 315/MP/2013 | PELPL | Petition for Adjudication of disputes arising out of the Open access approval granted to the petitioner for evacuation of electricity and the terms and conditions of the bulk power transmission agreement dated 24.12.2010. (For direction) |
| | 6. | 448/RC/2014 | RRVVNL | Regulatory Compliance application for seeking extension of time for compliance of the order dated 21.02.2014 passed in the Miscellaneous petition No. 220/MP/2012. |
| | 7. | 199/GT/2013 | ONGC | For approval of Tariff of OPTC 726.6 (2x363.3) MW Palatana Combined Cycle Gas Turbine (CCGT) Power Project. |
| | 8. | 22/RP/2014 | THDC | Review petition against order dated 15.5.2014 granting provisional tariff for Koteshwar HE Project (4x100MW) of Tehri Hydro Development Corporation Ltd. for the period from 1.4.2011 to 31.3.2014. |
| 9.12.2014 Tuesday At 2.30 PM | 9. | 19/MP/2013 | PGCIL | Revocation of license and for vesting of the project in CTU. |
| | 10. | 20/MP/2013 | PGCIL | Revocation of license and for vesting of the project in CTU. |

Sd/
(T. D. PANT)
Deputy Chief (Legal)
05.12.2014